

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 1703
TO BE ANSWERED ON FRIDAY, NOVEMBER 25, 2016
AGRAHAYANA 4, 1938 (SAKA)

Disinvestment Target

1703. Dr. UDIT RAJ:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):
SHRI B. SRIRAMULU:

Will the Minister of FINANCE be pleased to state:

- (a) the details of the disinvestment targets fixed and achievement made during the last three years and the current financial year, PSU-wise including Bharat Pumps and Compressors Limited;
- (b) whether the Government proposes to disinvest sick public sector undertakings, if so, the details thereof; and
- (c) the steps taken by the Government to maximize the return on disinvestment of PSUs?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a): The details of Central Public Sector Enterprises' (CPSEs) disinvestment targets & achievements during the last three years and current financial year are as under:

Year	Target (BE) (Rs. in crore)	Amount Realised (Rs. in crore)
2013-14	40,000	15,819
2014-15	43,425	24,349
2015-16	41,000*	23,997
2016-17	36000*	21400.84 (as on 15.11.2016)**

*Excluding strategic sale target of Rs. 28500 crore and Rs.20500 crore for the year 2015-16 & 2016-17 respectively.

** An additional amount of Rs. 2096.35 crore received through strategic disinvestment.

PSU-wise details of disinvestment are as under:

Financial Year 2013-14

Sl. No.	Name of CPSEs	Receipts (in Rs. Crore)
1	Hindustan Copper Ltd.(HCL)	259.56
2	India Tourism Development Corporation Ltd. (ITDC)	30.17
3	Metals and Minerals Trading Corporation of India Ltd. (MMTC)	571.71
4	National Fertilizers Ltd. (NFL)	101.08
5	State Trading Corporation Ltd.(STC)	4.54
6	Neyveli Lignite Corporation Ltd. (NLC)	358.21
7	Engineers India Ltd. (EIL)	497.32
8	Indian Oil Corporation Ltd. (IOCL)	5,341.49
9	CPSE-Exchange Traded Fund	3,000.00
10	National Hydroelectric Power Corporation (NHPC)	2,131.28
11	Power Grid Corporation of India Ltd. (PGCIL)	1,637.32
12	Bharat Heavy Electricals Ltd. (BHEL)	1,886.78

Financial Year 2014-15*

Sl. No.	Name of CPSEs	Receipts (in Rs. Crore)
1	Steel Authority of India Ltd. (SAIL)	1,719.54
2	Coal India Ltd.(CIL)	22,557.63

* An additional amount of Rs.71.54 crore has been realized during 2014-15 through employees' OFS in NFL, NTPC, MMTC, HCL, NALCO & NMDC.

Financial Year 2015-16

Sl. No.	Name of CPSEs	Receipts (in Rs. Crore)
1	Rural Electrification Corporation Ltd. (REC)	1,608.00
2	Power Finance Corporation Ltd. (PFC)	1,671.00
3	Dredging Corporation of India Ltd.(DCIL)	53.33
4	Indian Oil Corporation Ltd. (IOC)	9,369.00
5	Engineers India Ltd. (EIL)	642.5
6	National Thermal Power Corporation Ltd. (NTPC)	5014.55
7	Container Corporation of India Ltd. (CONCOR)	1155.20
8	Bharat Dynamics Ltd. (BDL)	198.85
9	Hindustan Aeronautics Ltd. (HAL)	4284.37

Financial Year 2016-17

Sl. No.	Name of CPSEs	Receipts (in Rs. Crore)
CPSEs' disinvestment		
1.	National Hydroelectric Power Corporation Ltd. (NHPC)	2716.55
2.	Indian Oil Corporation Ltd. (IOC)	262
3.	National Thermal Power Corporation Ltd. (NTPC)	203.78
4.	National Aluminium Company Ltd. (NALCO)	2831.71
5.	Hindustan Copper Ltd. (HCL)	399.93
6.	National Mineral Development Corporation Ltd. (NMDC)	7519.15
7.	Manganese Ore (India) Ltd. (MOIL)	793.87
8.	National Buildings Construction Corporation Ltd. (NBCC)	2201.14
9.	Bharat Electronics Ltd. (BEL)	1802.60
10.	Engineers India Ltd. (EIL)	31.38
11.	Coal India Ltd. (CIL)	2638.24
Strategic disinvestment		
12.	Disinvestment of SUUTI Holdings in L&T	2096.35

No disinvestment has been made so far in the case of Bharat Pumps and Compressors Ltd.

(b) & (c): Disinvestment in Central Public Sector Enterprises (CPSEs) is undertaken as per the extant disinvestment policy of the Government on 'minority stake sale' and 'strategic disinvestment'.

The entire process for CPSEs' disinvestment is operated in an environment which cannot be predicted. The actual realization from CPSEs' disinvestment depends on the prevailing market conditions and as per the policy and commitment, the Government looks for right opportunity for disinvestment transactions and moves ahead in a prudent manner.
